

e-mail: law-jk@nic.in  
Fax: **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:**0194-2506063(May-Oct.)



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:- Elevation/re-designation of Law Officers of the Hon'ble High Court.

**GOVERNMENT ORDER NO: 789 -LD (A) of 2019.**  
**D A T E D: 01 - 02 - 2019.**

In partial modification of Government Order No. 3983-LD(A) of 2018 dated 17-07-2018 and Government Order No. 3984-LD(A) of 2018 dated 17-07-2018, sanction is accorded to elevation/re-designation of Law officers of the Hon'ble High Court of Jammu and Kashmir as shown against each:-

S.No.	Name of the Law Officer S/Shri	Elevated/Re-designated as
1.	Nissar Hussain Shah (Additional Advocate General, Srinagar)	Sr. Additional Advocate General
2.	Amit Gupta, (Deputy Advocate General, Jammu)	Additional Advocate General
3.	Karan Deep Singh Kotwal, (Government Advocate, Jammu)	Deputy Advocate General
4.	Sudesh Mangotra, (Government Advocate, Jammu)	Deputy Advocate General

By Order of the Government of Jammu and Kashmir.

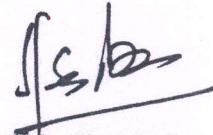
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

**NO: LD(A)2016/12**

**Dated: 01-02-2019.**

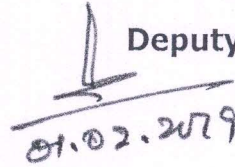
Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.
4. Director Information, J&K Jammu.
5. Director Litigation, Kashmir.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. All concerned Law Officers for information.
8. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
9. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.



**(Ashish Gupta)**

**Deputy Legal Remembrancer**



01.02.2019